

SHRI O. V. ALAGESAN: No, Sir. We don't.

MANUFACTURE OF ELECTRIC COACHES FOR THE INDIAN RAILWAYS

*164. SHRI J. V. K. VALLABHA-RAO: Will the Minister for RAILWAYS be pleased to state:

(a) whether the Service Inspector of Messrs. Breda & Co. of Italy, who are manufacturing electric coaches for the Indian Railways has sent any report to the Government of India on the progress of manufacture of these coaches;

(b) if the answer to part (a) above be in the affirmative, what are the main features of his report; and

(c) if the answer to part (a) above be in the negative, what steps are being taken to expedite the same?

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI O. V. ALAGESAN) : (a) No.

(b) Does not arise.

(c) The progress of the manufacture of electric coaches under reference is being watched by the India Store Department, London who have entered into contract with the firm.

CONTROL OF RINDERPEST

*165. SHRI S. N. DWIVEDY: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the names of the States in which the project for the eradication of rinderpest has already been launched;

(b) the total financial assistance so far given by Government to States in connection with the project;

(c) what is the ratio in which expenditure on this project is shared between the Government of India and the States; and

(d) the amount allotted by Government for the project for the year 1954-55?

THE MINISTER FOR AGRICULTURE (DR. P. S. DESHMUKH): (a) The pilot scheme for the eradication of rinderpest has already been launched in the States of Madras and Andhra. Sanction has also been issued for launching the scheme in Coorg, Hyderabad, Bombay and Travancore-Cochin.

(b) Sanctions to the extent of Rs. 2,82,100 have been conveyed to the above State Governments for the year 1954-55 and a sum of Rs. 3,52,060 has been earmarked for the year 1955-56. In addition 50 per cent, of the cost of vaccine to be used in Part A and Part B States and 75 per cent, in Part C States will be borne by the Central Government.

(c) The Central Government is bearing 50 per cent, of the recurring expenditure (including the cost of the vaccine) in the States of Madras, Bombay, Hyderabad, Andhra and Travancore-Cochin and 75 per cent, of the recurring expenditure including the cost of the vaccine in the case of Coorg State.

In addition, the Central Government is meeting the entire non-recurring expenditure on capital equipment like vehicles, Deep Freeze cabinets and refrigerators etc. which will be on loan basis.

(d) A sum of Rs. 4.25 lakhs has been allotted by the Government of India for the year 1954-55.

SHRI S. N. DWIVEDY: May I know whether any other State, excepting the States for which sanction has already been made, has asked for the scheme to be operated in its region?

DR. P. S. DESHMUKH: Mysore has, I think, submitted a scheme.

SHRI M. ROUFIQUE: May I know if there is a centre in Assam for manufacturing this vaccine?

DR. P. S. DESHMUKH: I would like to have notice.